THE RAJASTHAN COMMERCIAL CROPS CESS (REPEAL) ACT, 1972 (Act No. 8 of 1972)

[Received the assent of the Governor on the 18th day of April, 1972].

An

Act

to repeal the Rajasthan Commercial Crops Cess Act, 1969.

Be it enacted by the Rajasthan State Legislature in the Twenty-third Year of the Republic of India, as follows:-

- **1. Short title.** This Act may be called the Rajasthan Commercial Crops Cess (Repeal) Act, 1972.
- **2. Repeal of Rajasthan Act 9 of 1969.** The Rajasthan Commercial Crops Cess Act, 1969 (Rajasthan Act 9 of 1969) is hereby repealed.